

[Translation]

Clearance to Industrial Units

*209 PROF. RITA VERMA : Will the Minister of ENVIRONMENT AND FORESTS be placed to state :

(a) the norms followed for granting clearance to industrial units in the country;

(b) the number of industrial units granted clearance during the last three years, State-wise;

(c) the names of industrial units not granted clearance during the said period alongwith reasons therefor; and

(d) the names of industrial units in Bihar under consideration for clearance and the details of units proceeded against for violation of the Forest Conservation Act?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU) : (a) Environmental Clearances are accorded to Industrial Units as per the provisions of EIA Notification 27th January, 1994, its amendment dated 4th May, 1994 and 10th April, 1997. Forest Clearance is accorded as per the provisions of Forest (Conservation) Act, 1980.

(b) and (c) A statement is enclosed.

(d) The proposal of IOC to expand Barauni Refinery from 4.2 MTPA to 6.0 MTPA in Bihar is presently under consideration for environmental clearance. No industrial unit in Bihar is awaiting forest clearance or has been proceeded against for violation of Forest (Conservation) Act, 1980.

Statement**A. Number of Industrial Projects granted Environmental Clearance/Forest Clearance since January 1996**

S.No.	State	Environmental Clearance	Forest Clearance
1	2	3	4
1.	Andhra Pradesh	18	
2.	Assam	01	
3.	Bihar	01	
4.	Delhi	01	
5.	Goa	02	
6.	Gujarat	21	04
7.	Haryana	03	
8.	Karnataka	10	
9.	Kerala	04	
10.	Madhya Pradesh	06	01
11.	Maharashtra	28	
12.	Orissa	07	03
13.	Pondicherry	02	
14.	Punjab	06	

1	2	3	4
15.	Rajasthan	15	02
16.	Tamil Nadu	47	
17.	Uttar Pradesh	15	
18.	West Bengal	05	
19.	Inter-State/off-shore	05	

B. Names of Industrial Projects not granted Environmental/Forest Clearance since January, 1996**a. Not Granted Environmental Clearance.**

S.No.	Name of Projects
1	2
Andhra Pradesh	
i.	Manufacturing of Bulk Drug and Intermediate at Vizianagaram R.S. of M/s Vera Laboratories Ltd.
ii.	Fertilizer Plant at Visakhapatnam of M/s Coromandel Fertilisers Ltd.
iii.	Export Oriented unit for manufacture of Piparazine at Nalgonda Distt Andhra Pradesh of M/s TTMC Ltd.
Bihar	
i.	Coal Briqueting Unit of Bokaro Steel Plant SAIL.
Gujarat	
i.	1000 TPA Cement Project in Mahauva Taluka of Bhavnagar Distt. of M/s Somani Cement Co. Ltd.
ii.	Cement Plant at Kutch Gujarat of M/s ABG Cement Ltd.
iii.	3.5 MTPA Cement Plant and 50 MW CPP at Kutch of M/s DLF Gujarat Ltd.
iv.	Exploration drilling in Off-shore block CB-OS/1 Gulf of Khambat Bharuch Distt. By M/s Hardy Exploration & Production, Gujarat.
Haryana	
i.	Bulk Drug Unit at Gurgaon by M/s EMS Bio-Chem Laboratories Pvt Ltd.
ii.	Industrial Alcohol Unit at Faridabad of M/s Pashupati MFG Ltd.,
iii.	Bulk Drug Unit and Expansion at Panchkula of M/s IDMA Laboratory Pvt. Ltd.
iv.	Pesticides Unit at Distt Ambala of M/s Anil Pesticides Ltd.
Himachal Pradesh	
i.	1.0 MTPA Cement Plant at village Mahol Tehsil Sundernagar Distt Mandi of M/s Harish Chandra (India) Pvt. Ltd.

1	2
Karnataka	
i.	Bulk Drug Unit at Kunnigal of M/s Kanpha Chemo Organic Ltd.
ii.	Manufacturing of Bulk Drug at Bidar Karnataka of M/s LSK Pharmaceuticals Pvt. Ltd.
iii.	Paper & Paper Board Unit at Dandeli Uttara Kanada of M/s West Coast Paper Mills Ltd.
iv.	Pig Iron & Foundry Unit at Raichur of M/s Kirloskar Ferrous Industries Ltd.
v.	Manufacturing of finished ariline & semiariline and Resin Nappa Grade Leather from Wetblu/Pickle skin at Distt Bindar of M/s Sindal Leather Ltd.
vi.	Expansion of Pig Iron Plant 30,000 TPA to 60,000 TPA at Raichur of M/s Kirloskar Ferrous Industries Ltd.
vii.	Foundry Unit at Belur, Dharwad by M/s Akay Ispat Pvt. Ltd.
Kerala	
i.	Import Botteling & Marketing of LPG at Calicut of M/s Peeves Petroleum Products.
Madhya Pradesh	
i.	Caustic Soda Unit from 36680 to 77930 TPA at Amlai village Bargawan Tehsil Anugpur of M/s Hukam Chand Jute and Industries Ltd.
ii.	Sponge Iron Unit at Mandir Hasaund Raipur of M/s Monnet Ispat Ltd.
iii.	1.0 Million TPA Cement Project in Salumi Tehsil in Chamba by M/s Larsen & Toubro Ltd.
Maharashtra	
i.	Manufacture of 125 TPA of Rifampicin at MIDC Mahad of M/s Hindustan Ciba Gelgy Ltd.
ii.	Bulk Drug Plant at Ilalur Chengai MGR Distt of M/s MITECH Industries Ltd.
iii.	Manufacture of Steel through Electric Arc Furnace Route Mini Steel Plant of M/s Sunflag Iron & Steel Co. Ltd.
iv.	Manikgarh Cement Project at Chandrapur.
v.	Caustic Soda Unit at MIDC Industrial Area Thal Daund Distt. Pune of M/s Aminex Chemicals Ltd.
vi.	Manufacturing Pesticides/Insecticides Veterinary Drugs & Chemical Intermediates at Dombivali Industrial Area Bombay of M/s Gharda Chemicals Ltd.
Orissa	
i.	Tank Farm Project at Orissa of M/s Agio counter Trade Pvt. Ltd.

1	2
ii.	High Carbon Ferro Chrom Plant at Distt. Angul of M/s Jindal Ferro Alloys Ltd.,
iii.	1 MMTPA Aluminium Refinery at Kusumshila by Larsen and Toubro Ltd.
iv.	Integrated Steel Plant of 2.5 million to capacity at Gopalpur of M/s Tata Iron & Steel Co. Ltd.
Pondicherry	
i.	Bulk Drug Plant at Yanam Pondicherry of M/s Vantech Industries Ltd.
Punjab	
i.	Bulk Drugs intermediates Chemicals SAS Nagar Distt Ropar of M/s Ranbaxy Lilly Co.
ii.	Bulk Drug Plant at Saidapura, Derabassi, Distt M/s Aster Drugs & Pharmaceuticals Ltd.
Rajasthan	
i.	1.2 MTPA Cement Unit at Chitorgarh of M/s Birta & Industries Ltd.
ii.	Grain Based Gluten Starch & Spirit Complex Distt Alwar of M/s Kedia Dellon Industries Ltd.
iii.	1.4 MTPA Cement Plant at Chittorgarh of M/s G.K.W. Ltd. (earlier known as M/s Graphite India Ltd.)
iv.	Cement Plant near Shambhupura Distt. Chittorgarh of M/s Orient Cemens, Rajasthan.
Tamil Nadu	
i.	3 MMTPA capacity Petroleum Refinery at Tuticorin of M/s Aban Loyd Chiles Offshore Ltd.
ii.	Manufacturing of Casting Iron at Tamil Nadu of M/s Tamilnadu Small and Tiny Industries Association.
iii.	Dye & Dye Intermediate Plant of M/s Beta Udyog Ltd. at Cuddalore.
iv.	Tank Terminal Projects near Coal port, Chengai MGR Distt. Tamilnadu by M/s Van Tank Terminal Ltd.
v.	Foundry Unit at Chengai, MGR Distt. Tamilnadu by M/s Aditya Casting Pvt. Ltd.
vi.	Foundry Unit at Coimbatore by M/s Unique Shell. 500 T/M C I Casting at Arasur Coimbatore by M/s Jeetstex Engineering Ltd., Tamilnadu.
vii.	Foundry Unit at Coimbatore by M/s ZWG Casting Pvt. Ltd Tamilnadu.
Uttar Pradesh	
i.	Expansion of 30 KLPD to 100 KLPD to Ethyl Alcohol 30 mtpd to 60 mtpd Acetic Acid & Acetic Antiydride of M/s Dharpur Sugar Mills Ltd.

1	2
ii.	Manufacture of Three Stream Plant at Pinki Kanpur, of M/s Duncuns India Ltd.
iii.	Manufacturing of M.S. Ingots lstalled capacity of 15900 MT p.a. at Surajpur Industrial Area Greater Noida of M/s Uppal Steel & Alloys (P) Ltd.
iv.	Export Oriented Integrated Project to manufacture 1400 hides per day and 1500 footwear per day at Unnao by M/s Sadaf Enterprices Pvt. Ltd.
West Bengal	
i.	0.5 Steel Products at Durgapur of M/s Durgapur Projects Ltd.
ii.	Pig Iron Complex at Khargpur of M/s Century Iron & Steel Ltd.
iii.	Dye Intermediate Units at Haldia Distt. Midnapore West Bengal of M/s Betachem Industries Ltd.

b. Projects Not Granted Forest Clearance.

Sl.No. Name

KARNATAKA

1. Lease of Murkal Complex and Cottages to M/s Gateway Hotels & Resorts Ltd.

RAJASTHAN

2. Diversion of 488.96 ha. of forest land in favour of M/s RIICO Ltd. for industrial use.

Environmental Clearance is not granted on account of non-compliance of standards initiation of projects without obtaining prior environmental clearance, site located in proximity to sensitive areas such as bio-sphere reserves, sanctuaries, historical monuments/heritage sites, Non-submission of approval from State Government, CRZ Stipulations, Non-submission of requisite document for environmental appraisal.

Forest Clearance is not granted in the interest of forest and wildlife conservation and availability of alternatives in non-forest land.

Loan to PFC from Foreign Institutions

*210. DR. SUSHIL INDORA :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of POWER be pleased to state :

(a) whether Power Finance Corporation could not fully utilise the 26 million dollar loan sanctioned by World Bank during the last year;

(b) if so, the reasons therefor;

(c) whether this unutilised loan led to financial losses;

(d) if so, the total loss suffered as a result thereof;

(e) whether the target of Rs.250 crore fixed for the current year by PFC has been reduced to Rs.150 crore; and

(f) if so, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) Power Finance Corporation has not been sanctioned any loan during 1997-98 by the World Bank.

(b) to (d) Do not arise.

(e) and (f) The Memorandum of Understanding (MOU) of Power Finance Corporation signed with the Government of India for the year 1998-99 includes a target of Rs.250 crores as external assistance through Budget. The Budget estimates of the Ministry of Power include a provision of Rs. 150 crores for this purpose, which would be sought to be enhanced.

[English]

Blacklisting of Indian Companies

*211. SHRI BALASAHEB VIKHE PATIL : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the U.S. administration have blacklisted over 200 Indian Companies;

(b) if so, the reaction of the Government thereto;

(c) the details of impact the blacklisting will have on the research and development programmes in various scientific fields;

(d) steps proposed to be taken by the Government to neutralise the adverse impact?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) On November 19, 1998 the US Government notified in the Federal Register 40 Indian entities along with 200 subordinate entities which will be covered by the export restrictions. The list specifies the entities believed by USA to have been involved in the nuclear missile related programmes and includes organizations in the field of Atomic Energy, Defence, Space, a number of Indian public and private sector companies and some departments of a few educational, scientific and research institutions.

India has all along maintained that unilateral coercive measures are unjustified, counter productive and impede free flow of trade, technology and capital and have an adverse impact on mutually beneficial interaction.

(c) and (d) Though any precise quantification of impact of measures may be difficult, so far the impact has been minimal. Several Defence, Space and Atomic Energy institutions on the US entities list have experienced technology denials for several years before May, 1998 and as such there is minimal additional burden imposed on them by their inclusion in the entities' list. Our institutions are geared to overcome the constraints through indigenous development and also by the way of procurement from alternate sources.